

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II**

**SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 16.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.257&1048/2020 in CP(IB) No.430/9/HDB/2018
NAME OF THE COMPANY	Shree Rudra Shakthi Industries Pvt Ltd
NAME OF THE PETITIONER(S)	V.N.Commercial Corporation
NAME OF THE RESPONDENT(S)	Shree Rudra Shakthi Industries Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

IA NO.257/2020, is filed for approval of resolution plan.

IA NO.1048/2020 is filed by operational creditor.

Both will be heard together.

Matter stands adjourned to 22.09.2021.

-sd/-

**MEMBER (T)**

-sd/-

**MEMBER(J)**

Pavani